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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP Nos. 12-A to F of 2016 with
TP No. 12/397-398/NCLT/AHM/2016 (New)
CA Nos. 84/2011, 88/2013, 113/2013, 127/2013, 43/2014, 211/2014
With CP No. 3/397-398/CLB/MB/2011 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017**

Name of the Company:

Karun Jain

V/s.

Asian Films Production & Distribution Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1. HITESH BUCH

PCS

for R-1

H. Buch

2.

ORDER

None present for Petitioner. Learned PCS Mr. Hitesh Buch present for Respondent no. 1.

Written arguments not filed by both sides.

At request of Respondent PCS, list the matter on 01.09.2017.

B. Raveendra Babu 27/7/17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 27th day of July, 2017.